

(d) what was Jha Committee's reports finding on each of above aspects and the action recommended to remedy them?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH): (a) to (d) The information is being collected and will be laid on the Table of the House.

Removal of Senior officers of Hindustan Vegetable Oils Corporation

460. SHRI GURUDAS DAS GUPTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Chairman and another senior officer of the Hindustan Vegetable Oils Corporation formerly Ganesh Flour Mills, Deihi have been removed or asked to resign from their posts;

(b) if so, the details thereof;

(c) what are the charges against them for which action has been taken;

(d) whether further enquiries are being made; and

(e) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA

SINGH): (a) and (b) The Chairman-cum-Managing Director, Hindustan Vegetable Oils Corporation was asked to hand over charge as his continuance on *ad-hoc* appointment was not approved. Another senior officer of Hindustan Vegetable Oils Corporation resigned for personal reasons.

(c) No action against these officers has been taken on the basis of any charge.

(d) and (e) There are certain allegations regarding corruption, administrative and financial impropriety against the previous Chairman-cum-Managing Director and other Senior Officers. These are under enquiry.

Edible oil requirements of West Bengal

461. SHRI GURUDAS DAS GUPTA: Will the Minister FOOD AND CIVIL SUPPLIES be pleased to state the requirements of edible oils of the State of West Bengal and what have been the supplies to the State in the years 1982-83, 1983-84 and 1984-85?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): The demands, allocations and lifting of imported edible oils in respect of West Bengal are as follows:—

Oil Year (Nov-Oct.)	Demand	Allocation	(Quantity in M. Ton) Lifting
1982-83	1,26,000	81,655	75,823
1983-84	1,26,000	1,32,500	88,823
1984-85	1,86,000	67,000	45,331
		(upto April, 85)	(20-4-1985)

Complaints against supply of rice and wheat to West Bengal

462. SHRI GURUDAS DAS GUPTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that recently Minister of Food, West Bengal had lodged a complaint with him regarding the quality

and quantity of rice and wheat supplied to the State;

(b) what are the requirements of the State according to the State Government requisition; and

(c) what are the quantities despatched to the State in the years 1982-83, 1983-84 and 1984-85 month-wise? —